

1	2	3
21.	Punjab	221979
22.	Rajasthan	353713
23.	Tripura	317359
24.	Uttar Pradesh	4014816
25.	Uttarakhand	338879
26.	West Bengal	4543976
TOTAL		32342899

Non-extension of loan waiver scheme to small powerlooms

*342. SHRI DEVENDER GOUD T.: Will the Minister of TEXTILES be pleased to state:

(a) the progress of the loan waiver scheme of the Ministry, with particular reference to Andhra Pradesh;

(b) whether it is a fact that the Ministry's loan waiver scheme has not been extended to small powerloom weavers present in the villages; and

(c) if so, the reasons therefor?

THE MINISTER OF TEXTILES (SHRI ANAND SHARMA): (a) Loan waiver scheme is being implemented in Handloom sector, Progress of the loan waiver scheme in handloom sector with particular reference to Andhra Pradesh is as under:-

1. 21 State Governments have signed MoUs. Meghalaya, Nagaland, Bihar, Punjab, Jammu and Kashmir, Puducherry and Delhi have not signed MoUs.
2. 17 State Governments has made budgetary provision in their State budget for their commitment towards State share.
3. 4 State Governments viz. Kerala, Gujarat, Uttarakhand and Andhra Pradesh have taken action on their commitment to provide finance.
4. Statutory audit by States has been completed for 28 apex weavers' cooperative societies and 7277 primary cooperative societies.

5. Special audit has been completed by NABARD for 16 apex and 2397 primary weavers' cooperative societies.
6. Loan Waiver Amount of Rs. 141.28 crore for societies has been vetted by various SIMRCs. The details are given in Statement-I (*See below*).
7. Loan Waiver Amount of Rs. 22.49 crore for individual weavers have been vetted by various SIMRCs. The details are given in Statement-II (*See below*).
8. Total amount of Rs. 163.77 crore has been vetted by various SIMRCs.
9. NABARD has transferred total amount of Rs. 27.44 crore for Kerala (Rs. 16.04 crore), Gujarat (Rs. 1.15 crore), Uttarakhand (Rs. 0.25 crore) and Andhra Pradesh State Cooperative Bank (Rs. 10.00 crore).
10. Progress of Loan Waiver Scheme with respect to Andhra Pradesh is detailed below:
 - Andhra Pradesh has signed MoU.
 - State has made budgetary provision of Rs. 100 crore of State share.
 - APCO's Special audit has been completed. Claim of Rs. 78.73 crore has been vetted by State level Implementation, Monitoring and Review Committee (SIMRC).
 - Special audit of 165 primary cooperative societies has been completed and loan waiver amount of Rs. 18.06 crore has been vetted by the SIMRC.
 - Loan waiver amount of 1144 individual weavers amount to Rs. 1.91 crore has been vetted by SIMRC.
 - As above, a total of Rs. 98.70 crore has been vetted by SIMRC till 31.8.2012.
 - A sum of Rs. 10.00 crore has been released by NABARD to APCO for loan waiver.

(b) Yes, Sir.

(c) Even with the simple, plain shuttle loom, the productivity of fabric in the powerloom sector is four to five times that of the handloom. While all sectors

of the textile industry have faced a downturn, the handloom sector, at the bottom of the productivity pyramid, was facing the greatest distress. The waiver was, therefore, given to the handloom sector only.

Statement-I

Details of Loan Waiver for societies vetted by SIMRCs

Sl. No.	Name of State	Apex Society		Primary Societies		Total (Rs. crore)
		No.	(Rs. crore)	No.	(Rs. crore)	
1	Andhra Pradesh	1	78.73	165	18.06	96.79
2	Kerala			60	16.03	16.03
3	Tamil Nadu	1	26.07			26.07
4	Gujarat	2	2.11			2.11
5	Uttarakhand			1	0.19	0.19
6	Sikkim			1	0.09	0.09
TOTAL		4	106.91	227	34.37	141.28

Statement-II

Details of Loan Waiver for individual weavers vetted by various SIMRCs

Sl. No.	Name of State	Individual Weavers	
		No.	(Rs. crore)
1	2	3	4
1	Andhra Pradesh	1144	1.91
2	Assam	279	2.62
3	Tamil Nadu	421	1.03
4	Orissa	4016	7.87
5	Karnataka	201	0.51
6	Uttar Pradesh	5618	6.52

1	2	3	4
7	Uttarakhand	42	0.04
8	Manipur		1.72
9	Rajasthan		0.27
	TOTAL	11721	22.49

Development plan for cities and towns

*343.DR T. SUBBARAMI REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has chalked out any development plan to bring improvement in urbanization in the selected cities and town of the country;

(b) if so, the city and town details thereof, especially in Andhra Pradesh; and

(c) the number of cities in which houses are proposed to be built and by when they are likely to be completed?

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH): (a) and (b) The Jawaharlal Nehru National Urban Renewal Mission (JNNURM) was launched on 3rd December, 2005 with the objective of reforms driven and fast track development of cities across the country, with focus on bringing about efficiency in urban infrastructure, service delivery mechanisms, community participation and accountability of Urban Local Bodies (ULBs) and Parastatal agencies towards citizens. It has two components, namely, the Urban Infrastructure and Governance (UIG) and the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT). 65 Cities based on population as per 2001 census are covered under the Urban Infrastructure & Governance (UIG) component of JNNURM including the cities of Hyderabad, Tirupati, Vijayawada and Visakhapatnam of Andhra Pradesh. The list of cities are given in Statement (*See below*). The remaining cities/Towns are covered under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM.

Under UIG Sub-Mission of JNNURM 552 projects have been sanctioned for the various Mission cities with approved cost of Rs. 6204179.50 lakh and Additional Central Assistance (ACA) commitment of Rs. 2869829.38 lakh.